



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

M.A. No. 060/962/2020
 O.A. No. 060/699/2020

Chandigarh, this the 29th day of September, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)

Charanjit Singh aged about 33 years son of Late Balwinder Singh son of Sadhu Singh, Ex-Mazdoor of SHO (L) Jalandhar, R/o 105, Baba Attar Singh Nagar Village Khusropur, Post Office Kukar Pind, District Jalandhar (Punjab) for Group D post Pin Code-144 024

...Applicant

(By Advocate: Mr. Bhupinder Banga)

Versus

1. Union of India through Secretary, Ministry of Defence (Army), Adjutant General Branch, Dte. Gen. Of Medical Services (Army), 'L' Block, New Delhi.
2. GOC-in-C, Headquarters Western Command, Pin- 908 543, C/o 56 APO.
3. Station Health Organization (L), Jalandhar Cantt., Punjab. Pin-901197.

... Respondents



O R D E R (Oral)

SANJEEV KAUSHIK, (Member) (J):

1. At the outset, learned counsel for the applicant seeks to withdraw the present MA as well as OA with liberty to approach the department in the first instance.
2. OA as well as MA are dismissed as withdrawn with the indicated liberty.

(Ajanta Dayalan)
Member (A)

Place: Chandigarh
 Dated: 29.09.2020
 ND*

(Sanjeev Kaushik)
Member(J)